

के संबंध में कोई निर्णय लिया जा चुका है;

(ख) यदि हां, तो उसका व्यौरा क्या है; और

(ग) क्या इस संबंध में उत्तर प्रदेश सरकार की ओर से कोई प्रस्ताव मिले थे, यदि हां, तो उनका व्यौरा क्या है?

मानव संसाधन विकास मंत्री [(श्री अर्जुन सिंह) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) उत्तर प्रदेश सरकार ने, यह बताते हुए कि विश्वविद्यालयों को बदलने के बाद योजनेतर खर्चों का उनका दायित्व चालू स्तर पर ही निर्धारित रहेगा, यह भी इच्छा व्यक्त की कि तीन विश्व-विद्यालय कालेज और एक घटक कालेज विश्वविद्यालय के साथ जारी रहने चाहिए।

केंद्रीय सरकार को राज्य विश्व-विद्यालयों को केंद्रीय विश्वविद्यालयों में बदलने के लिए समय-समय पर अनुरोध प्राप्त होते रहे हैं। एक नीति के तौर पर सरकार ऐसे अनुरोधों को स्वीकार करने के पक्ष में नहीं है।

#### Mid-day Meal in Schools

\*259. DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to include eggs in the mid-day meals for school children;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There is at present, no concrete proposal to implement a Mid-day Meal Programme

for elementary school children throughout the country. However, certain State Govts. are implementing a Mid-day Meal Programme from out of their own resources.

With a view to taking advantage of the increased production of eggs and to provide nutritious and wholesome protein rich food to children, the State Govts. have been requested to consider the inclusion of eggs in the Mid-day-Meal Scheme for school going children.

(c) Does not arise.

#### Construction of Irrigation by-pass Tunnel at Narmada Dam

\*260. SHRI CHIMANBHAI MEHTA;

SHRI SARADA MOHANTY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government are aware that Gujarat Government has expressed serious concern at Madhya Pradesh Government's lukewarm response to State's proposal for constructing an irrigation by-pass tunnel at the Narmada Dam site;

(b) whether it is a fact that Gujarat Government plan to supply irrigation water from the main canal of the project by June, 1994 might also be affected if the by-pass tunnel is not allowed to be completed on schedule;

(c) whether the Central Government are aware that there are arrears of payment of share cost of Sardar Sarovar Project by the participating States viz. Madhya Pradesh, Maharashtra and Rajasthan;

(d) whether the Central Government propose to take suitable steps in this regard; and